

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (PROF. SHER SINGH): (a) to (c). The Regional Telecom. Training Centre has been opened at Patna on 30th March, 1974.

Allotment of Quarters to P. and T. Employees at Golmuri, Jamshedpur

6374. SHRI RAMAVATAR SHASTRI:

SHRI BHOLA MANJHI:

Will the Minister of COMMUNICATIONS be pleased to refer to the reply given to Unstarred Question No. 5460 on the 19th December, 1973 regarding construction of quarters at Golmuri, Jamshedpur and state the period by which the quarters are expected to be allotted to P&T employees and steps taken to cut short further delay in their allotment?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (PROF. SHER SINGH): Electrical Supply Company has sanctioned the load for the P&T Colony at Golmuri, Jamshedpur. Quarters will be allotted to the P&T employees after the actual connection is provided.

Delay in Payment of Overtime Allowance to Staff of Gaya Division

6375. SHRI RAMAVATAR SHASTRI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of Overtime Allowance bills and amount which are lying unsettled with PMG Patna, for Gaya Division during the period April, 1973 to October, 1973 and the reasons for delay in PMG Office, Patna;

(b) whether there are orders that OTA must be paid within six weeks and this order is not being followed by DET Gaya despite repeated instructions of PMG Patna and if so, the reasons therefor; and

(c) the action taken or proposed to be taken to pay these bills?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (PROF. SHER SINGH): (a) All O.T.A. bills for the period from April, 1973 to October, 1973 pertaining to Gaya Engineering Division received in P.M.G.'s office, Patna have been sanctioned;

(b) Orders exist that OTA bills of staff should be settled within six weeks of their submission. Normally payment of O.T.A. is made by D.E.T. Gaya Division maximum within one month of receipt in his office;

(c) Does not arise

भारत रक्षा नियम के अन्तर्गत पकड़े गये व्यक्त

6376. श्री शंकर दयाल सिंह: क्या गृह मंत्री यह बताने की कृपा करेंगे कि गत तीन महीनों में राज्यवार भारत रक्षा नियम के अन्तर्गत पूरे देश में कितने व्यक्ति पकड़े गये और कितने व्यक्ति रिहा किये गये?

गृह मंत्रालय में उप मंत्री (श्री एक-एच० मोहसिन) : सूचना एकत्रित की जा रही है और सभा पटल पर रख दी जायगी।

Development of Birbhum (West Bengal)

6377. SHRI GADADHAR SAHA: Will the Minister of INDUSTRY, DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the Central Government have received any representation for the development of backward District of Birbhum, in West Bengal in the Fifth Five Year Plan industrially; and